## Refugees taking shelter on Indian soil

1669. SHRI RAJ BABBAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of refugees from Bangladesh, Myanmar and other neighbouring countries taking shelter on Indian soil;
- (b) whether basic human needs/facilities have been provided to these refugees; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Centralized database of illegal migrants from Bangladesh, Myanmar and other neighbouring countries is not available.

Basic human facilities like schools, hospitals, banking, etc. are available to all persons living in India as per provisions of law and rules.

## Protection of journalists

1670. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is collecting statistics about cases of attack on journalists across the country;
  - (b) if so, the details thereof and if not, the reasons therefor,
- (c) the year-wise details of such attacks in each State and Union Territory, year 2015 onwards;
  - (d) the steps taken by Government to prevent such attacks; and
- (e) whether Government is issuing an advisory to offer/provide better protection to journalists, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) Complete data in this regard is not available. As per the information available, the State-wise and Union Territory-wise details of the cases registered and persons arrested for attack on media persons (under Section 325, 326, 326A and 326B IPC) during 2015-2017 are given in the Statement (See below).

Central Government attaches highest importance to the safety and security to